The Prime Minister and Minister of External Affairs (Shri Jawaharial Nehru): (a) One.

(b) The World Health Organization proposes to publish shortly the papers that were submitted as well as the recommendations made by the Study Group.

# Manufacture of Snap Fastners and Snap Buttons

\*270. Shri Bibhuti Mishra: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government have taken any steps to manufacture snap fastners and snap buttons on small scale basis in various States; and
- (b) if so, how far these steps have proved successful?

The Minister of Industry (Shri Manubhal Shah): (a) and (b). The excelopment Commissioner for Small Scale Industries, Government of India, had prepared a model scheme on snap fastners and snap buttons and circulated it to different States. It is understood that small entrepreneurs are taking advantage of this scheme and some units are reported to have been set up and some more units are likely to be put up soon.

#### Evacuee Houses in Punjab

\*271. Shri Ajit Singh: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

- (a) whether it is a fact that the permanent allotment of evacuee houses in villages in the Punjab has been stopped; and
  - (b) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No.

(b) Does not arise.

#### Land Reforms

\*272. Shri Thimmalah: Will the Minister of Planning be pleased to

state the steps taken by Government to implement the programme of land reforms as envisaged in the Second. Five-Year Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement is placed on the Table of the House. [See Appendix II, annexure No. 23].

# Bharathi Textile Mills, Pondicherry

# \*273. Shri Tangamani: Shri Kodiyan:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether 450 weavers of the Bharathi Textile Mills in Pondicherry State are under lock out for the past five months;
- (b) what steps have been taken for restarting the mills; and
- (c) whether alternative employment or relief has been provided by Government for the weavers thrown out of employment?

The Deputy Minister of Labour (Shri Abid Ali): (a) There has been no lock-out. But for economic reasons the Bharathi Textile Mills have not been working the Weaving Section for the last four months and this has put 450 workers out of employment.

- (b) The Mill has been representing:
  - (i) that as they have to buy yarn from outside, they should not be treated as a complete factory, but as a powerloom factory for the purpose of levy of excise duty.
  - (ii) that the electricity consumpption charges should be reduced.

Both these matters are being considered.

(c) (i) Lay-off compensation has been paid to the un-employed workers to the extent of 45 days in a year in accordance with the Textile Arbitration Committee Award which is inforce in this territory.

- (ii) Wages against earned leave have been paid to these workers on April 3, 1957.
- (iii) Additionally, a loan from the Provident Fund has been advanced to them as an exceptional case on May 4, :1857.

# पूर्वी पाकिस्तान से निकासी

+२७४. को कीनारायख दास : नया
 प्रकान मंत्री यह दताने की कृपा करेंगे कि:

- (क) क्या १६५७ में पूर्वी पाकिस्तान से भारत में भाने बाले हिन्दुभों की संक्या में :१६५६ की तुलना में कोई कमी हुई है;
- (ख) चालू वर्ष के पहले चार महीनों कि ग्रांकडे क्या हैं;
- (ग) क्या सरकार पूर्वी पाकिस्तान की सरकार द्वारा पूर्वी पाकिस्तान में मल्प-संक्यकों के हितों की रक्षा के लिये की गई कार्यवाही से सन्तुष्ट हैं; भीर
- (घ) यदि नहीं तो इस सम्बन्ध में न्सरकार का क्या कार्यवाही करने का विचार है?

बैबेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी न्मेनन): (क) जी हां।

> (ख) जनवरी २,००५ फ़रवरी २,४७० मार्च १,२२४

(महीने के उत्तराई में भासाम-प्रवास करने वालों को छोड़कर)

धप्रैल महीने के भाकड़े भभी नहीं मिले हैं।

(ग) भीर (व) समय-समय वर, पाकिस्सानी भिक्षकारियों ने भाष्वासन दिए हैं कि देश के भ्रष्टपसंख्यकों के साथ ठीक बर्ताव किया जाएगा। ऐसा लगता है कि इन भाष्वा— सनों से भीर केन्द्र तथा पूर्वी पाकिस्तान दोनों जगहों में भ्रष्टपसंख्यक जातियों के प्रति- निधित्व से, बाताबरए कुछ धनुकूल हो गया है।

प्राण्ठा की जाती है कि घल्पसंक्यकों
की शिकायतों के जल्दी दूर किए जाने पर्
और उनके साब धक्छा धीर उचित बर्ताब होने पर पूर्वी पाकिस्तान की घल्पसंक्यक जातियों की प्रवास की व्यवसा धीरे-धीरे मिट जाएगी।

# Cement Shortage

\*275. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government are aware of the shortage of cement in the Punjab State;
- (b) if so, what action Government have taken in the matter;
- (c) whather the Punjab Government have asked the Centry to increase their quota; and
  - (d) if so, the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. Shortage of cement is being experienced throughout the country including the Punjab. Government are taking steps to increase the production of cement and also import some small quantities of cement. Looking to the present foreign exchange position, the imports could be only of a very limited quantity.

- (c) No, Sir.
- (d) Does not arise.

# Mr. Dulles Statement regarding Kashmir

°276. { Shrimati Tarkeshwari Sinha: Shri Sadhan Gupta:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Mr. Dulles, U.S. Foreign Secretary, made a statement at a meeting of the